

DIVISION BENCH  
COURT - I

S-1

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/171(KB)2024  
IA(I.B.C)/1479(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> JULY 2024

IN THE MATTER OF	INDIAN BANK VS MR. AMIT AGARWAL PERSONAL GUARANTOR OF M/S UTSAV RICE MILLPVT.LTD
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr.Santosh Kr. Ray, Adv. ] For the Financial Creditor  
Ms.R.Sanyal, Adv. ]  
Ms.Zeba Khan,Adv. ]  
Ms.Muskan Saha, Adv. ]

Mr.Abhrajit Mitra,Sr.Adv. ] For the Personal Guarantor  
Mr.Chayan Gupta,Adv. ]  
Mr.Kausik De,Adv. ]  
Ms.Mohini Majumdar, Adv. ]

Ms. Shreya Choudhary,Adv. ] For the personal guarantor

O R D E R

1. Ld.Counsel for the parties present.

**2. IA(I.B.C)/1479(KB)2024**

- i. Ld.Counsel for the Respondent / Financial Creditor seeks time file Reply affidavit to the IA.
- ii. At request, two weeks' time is granted for the same.

3. Post the matter on **23/08/2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)

PJ